

**Central Administrative Tribunal
Ernakulam Bench**

CP(C) No.180/00103/2018
in OA/180/00524/2017

Wednesday, this the 9th day of January, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member

1. Vincent S, aged 31 years
S/o Sanjoris
Postman, Kerala Governor's Post Office
Raj Bhavan, Thiruvananthapuram
South Division.
Residing at Matha's House, Chowara p.O.
Thiruvananthapuram-695 501.

2. Naseeb P.K., aged 32 years
S/o P.K.Rayin
Postman, Calicut H.O.
Kozhikode Division.
Residing at Paruthikunnam House
Eeranhimangad P.O., Nilambur
Malappuram-679 329.

3. Javeed O.K., aged 31 years
S/o Hamza O.K.
Postman, Calicut H.O.
Kozhikode Division.
Residing at Odakkal House
Pookkottumpaadam P.O.,
Malappuram-679 332.

Sharath K., aged 30 years
Son of Ramesh K
Postman, Palakkad H.O., Palakkad Division.
Residing at Anupama House, Nellikode P.O.
Kozhikode-673 016.

Petitioners

[Advocate: Ms.Rekha Vasudevan]

versus

Smt.Sarada Sampath
Chief Postmaster General
Kerala Circle
Thiruvananthapuram, Kerala-695 001.

Respondent

(Advocate: Mr.E.N.Hari Menon, ACGSC)

The CP(C) having been heard on 9th January, 2019, this Tribunal on the same day delivered the following order:

O R D E R (oral)

By E.K.Bharat Bhushan, Administrative Member

Mr.E.N.Hari Menon, learned ACGSC submits that OP (CAT) No.3/2019 has been admitted.

2. In view of the aforesaid submission, the CP(C) is closed and notice discharged.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by petitioner:

- Annexure P1: Copy of the order dated 6.8.2018 in OA/180/524/2017 of this Tribunal.
- Annexure P2: Copy of the forwarding letter dated 29.8.2018 submitted by the 2nd petitioner to the 1st respondent along with the acknowledgement card.